

FORM G**INVITATION FOR EXPRESSION OF INTEREST**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Rajnigandha Suppliers Private Limited
2.	Date of incorporation of corporate debtor	03/03/2009
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs / Registrar of Companies, Mumbai
4.	Corporate identity number of corporate debtor	U51909MH2009PTC311830
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No-59, Gulmohar Park Nagpur - 441108, Maharashtra, India.
6.	Insolvency commencement date of the corporate debtor	29/03/2023
7.	Date of invitation of expression of interest	22/05/2023
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For the detailed EOI and eligibility criteria, please contact on bagaria.arun@gmail.com or arun@bagariaco.com
9.	Norms of ineligibility applicable under section 29A are available at:	For the Norms of ineligibility applicable under section 29A, please contact on bagaria.arun@gmail.com or arun@bagariaco.com
10.	Last date for receipt of expression of interest	06/06/2023
11.	Date of issue of provisional list of prospective resolution applicants	16/06/2023
12.	Last date for submission of objections to provisional list	21/06/2023
13.	Date of issue of final list of prospective resolution applicants	01/07/2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21/06/2023
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Request for resolution plan, evaluation matrix, IM and further information will be shares with prospective resolution

		applicants via email, who qualify as per the eligibility criteria.
16.	Last date for submission of resolution plans	21/07/2023
17.	Manner of submitting resolution plans to resolution professional	As mentioned in the request for resolution plans.
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for Approval	20/08/2023
19.	Name and registration number of the resolution professional	Name: Arun Kishanlal Bagaria Reg. No.: IBBI/IP-N00278/2017-18/10836
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Name: Arun Kishanlal Bagaria Address: 701, Stanford Building, Junction of SV Road, Above Mahindra Showroom, Andheri (West), Mumbai-400058, Maharashtra. E-mail: arun@bagariaco.com & bagaria.arun@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	Address: 701, Stanford Building, Junction of SV Road, Above Mahindra Showroom, Andheri (West), Mumbai-400058, Maharashtra. E-mail: arun@bagariaco.com and bagaria.arun@gmail.com
22.	Further Details are available at or with	Arun Kishanlal Bagaria E-mail: arun@bagariaco.com and bagaria.arun@gmail.com
23.	Date of publication of Form G	22/05/2023

Date: 22/05/2023
Place: Mumbai

Sd/-
Arun Kishanlal Bagaria
Reg. No.: IBBI/IP-N00278/2017-18/10836
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Above Mahindra Showroom, Andheri (West),
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For Rajnigandha Suppliers Private Limited


